Notifications of the Ministry of Industry and Civil Supplies

Re. crimes committed

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry and Civil Supplies:—

- (i) Notification S.O. No. 742(E), dated the 31st December, 1974, publishing the Paper (Conservation and Regulation of Use) Amendment Order, 1974.
- (ii) Notification S.O. No. 172, dated the 18th January, 1975, publishing the Paper (Control of Production) Amendment Order, 1974. [Placed in Library. See No. LT-9010/75].

Report under Section 23(6) of the Monopolies and Restrictive Trade Practices Act, 1969 in the Case of Ms Larsen and Toubro Limited

THE MINISTER OF STATE INTHE MINISTRY OF HOME AFFA-IRS AND DEPARTMENT OF LIAMENTRY AFFAIRS (SHRI OM MEHTA): Sir, on behalf of Shri Bedabrata Barua I beg to lay on the Table a copy (in Hindi) of the Report under section 23(6) of the Monopolies and Restrictive Trade Practices Act, 1969, in the case of M/s Toubro Larsen and Limited Order dated the 11th October, 1972, of the Central Government thereon. [Placed in Library. See No. LT-9024/751

Profit and Loss Account and Balance Sheet (on Accrual Basis) of the Tele-Communication Branch of the Indian Post and Telegraphs Department (1972-73)

संचार मंत्र. (श्री ए र० डर्.० शर्मा): श्रीमन, मैं श्रापकी स्राज्ञा से 1972-73 के वर्ष के लिए भारतीय डाक तथा तार विभाग की दूर संचार शाखा के लाभ तथा हानि लेखा और तुलन पव (सभूति ग्राधार पर) की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हू। [Placed in Library. See LT—8907/75]

श्रो प्रकाशवीर शास्त्री (उत्तर प्रदेश)
25 वर्ष के संसदीय काल के बाद जबिक ग्राज
भी मारी कार्यवाही श्रग्रेजी में हो रही है।
यह प्रसन्नता की बात है कि मंत्री जी हिन्दी
में बोले। मैं उनको बधाई देना चाहता
है।

Reference to Alleged Ghastly crimes Committed by Contractor in Ghanoodih Coal Mines

SHRI KALYAN ROY (West Bengal): Mr. Chairman, Sir, through you, I wish to bring to the attention of the Minister of Energy the ghastly crimes which are being committed by the contractor in the Ghanoodih coalmines of the Bharat Coking Coal Ltd. supported by the General Manager and the Chairman of the B.C. C.L.

[Mr. Deputy Chairman in the Chair]

Sir, on the 19th February when the night shift workers were returning to their quarters a gang of men, whose number is unknown, one contractor, Mr. Surajdeo Singh who is very closely connected with the General Manager and the Chairman of the B.C.C.L., attacked the colliery workers with sten guns, bren guns and other kinds of fire arms. Sir, three top leaders of the All India Trade Union Congress Shri Raghurai Singh, Shri Subhas Rai and Shri Lalita Singh were killed on the spot and eight are in the hospital